

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 314 of 2015 in
APPEAL NO. 162 of 2015**

Dated: 13th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Adani Power Maharashtra Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja
Counsel for the Respondent(s) : Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramni Taneja for R.2

ORDER

**IA No. 314 of 2015
*(Appl. for Stay)***

We have heard learned counsel for the parties.

List this application for further hearing on **18.01.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**